

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 26th day of November, **2019**

ORIGINAL APPLICATION NO. 1571 of 2013

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Prabhat Singh MadnavatApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicant : Shri S.K. Dubey

Advocate for the Respondents : Shri N.C. Srivastava

ORDER

List revised. None is present for the applicant. Shri N.C. Srivastava, learned counsel for the respondents is present.

2. From the perusal of file, it is evident that applicant was not present on the last listed date i.e. on 18.09.2019. Today also, applicant is not present to pursue his case. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, O.A is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-